

⑧ Dated: 16/10/89.

Orders regarding transfer
not received from Principal
Bench. Adjourned to 21/11/89
for directions.

P. Chandhi
(P. S. CHAUDHARI) (M. P. M. U. J. M. D. H. K.)
M. (A) M. (J)

Letter dtd. 20.9.89
received from CAT
P.B. along with order
dt 18.9.89 is
filed herewith.
therefore no letter
issued.

⑧ *25/10*

Telegram. issued
to CAT P.B. New Delhi
regarding Compliance
report on 25.10.89

⑧ *25/10*

21.11.89

None present for the
applicants or respondents.

Orders regarding transfer
not received from the Principal
Bench.

Adjourned to 30.1.1990
for directions.

Y. H.
(M. Y. PRIOLKAR) (M. B. HATJUMDAR)
M. (A) M. (J)

Dated: 30.1.90.

None present for the
applicant or the respondents.
Orders regarding transfer have
still not been received from the
Principal Bench.

Adjourned to 9.4.90 for
directions.

Notice is issued
to Applicant on
2.2.90

⑧ *2.2.90*

Notice dt 2/2/90
served on applicant
on 7/2/90.

A
19/2/90